

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 04.05.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	T.A.No.115/2021 Comp App (AT)(CH)Ins) No. 539/19	S.V.Sunil Kumar Chowdary V Corporation Bank of Hyderabad & Ors.	Sushant Mahajan Samar Bansal Sachin Mishra	Sridhar Venkataraya Sundaraja- RP R2-Ekta Chaudhury JCL Bharati (IRP) Anup Singh (Liquidator)

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**